

1	2	3	4	5	6	7
Daman and Diu	112	0	0.62	5.53	6	5.49
Lakshadweep	32	0	17.18	9.88	27	84.56
Puducherry	480	0	35.37	14.69	50	10.43
GRAND TOTAL	3287263	83471	320736	287820	692027	21.05

Notifying FDI Rules in LLPs

4366. SHRI ANIL MADHAV DAVE: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India (RBI) has agreed to notify Foreign Direct Investment (FDI) rules in Limited Liability Partnerships (LLPs);

(b) if so, the details thereof; and

(c) if not, whether it is fact that a lack of coordination between Department of Industrial Policy and Promotion and the RBI has led to uncertainty?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) Yes Sir.

(b) RBI is in the process of finalizing the notification.

(c) No Sir, consultation with all concerned Ministries and other stakeholders are regular process for finalizing such issuance.

World Bank projects in the country

†4367. SHRI DARSHN SINGH YADAV: Will the FINANCE MINISTER be pleased to state:

(a) the States where the World Bank's team has visited the villages during the last three years and till date;

(b) the objectives of their visits;

(c) the names of the aided project sites visited by the World Bank team; and

(d) the reaction of the World Bank's team regarding the implementation of those projects?

†Original notice of the question was received in Hindi.